Telecom Disputes Settlement & Appellate Tribunal New Delhi

No.1/Judicial/Misc.TDSAT/2012

Dated: 12th August 2021

NOTICE

According to the visibility of moon, Muharram is to be observed on 20/08/2021 (Friday) and the holiday on account of Muharram will now be observed on 20th August, 2021 in place of 19th August, 2021. 19th August, 2021 shall now be a Courts working day.

With the approval of the Competent Authority, all matters listed before the Hon'ble Tribunal and the Court of Registrar for 20th August, 2021 shall now be taken up on 19th August, 2021 in place of 20th August, 2021.

Desk Officer

To,

- 1. Notice Board
- 2. TDSAT's website